

SHRI UMA SHANKAR DEKSHIT:
General Mohan Singh has been attending the meetings of the Committee. In addition, Mr. M. R. Vyas, who was a Member of the Provisional Government, has also been attending the meetings of the Committee.

WRITTEN ANSWERS TO QUESTIONS

Appointment to Posts of Telephone Operators in Bihar Circle

*976. **SHRI K. M. MADHUKAR:**
SHRI RAMAVATAR SHASTRI:

Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 4424 on the 12th December, 1973 and state:

(a) whether the number of candidates recruited for appointment as Telephone Operators in Bihar Circle are still sitting idle despite their training;

(b) whether the recruitment is continuing and there is apprehension of increase in number of idle candidates;

(c) whether the departmental candidates have also passed the examination for promotion to Telephone Operators; and

(d) if so, the facts thereof?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDY): (a) 104 outside selected candidates have been trained. Out of these, 82 have been appointed and 22 are awaiting appointments.

(b) There is no further recruitment proposed in 1974.

(c) and (d). Yes, Sir. 59 departmental candidates were selected for promotion in the years 1972 and 1973. 47 have already been promoted and 12 are yet to be promoted. Out of these 12, eight have been trained and 4 are yet to be trained.

Setting up a Social Defence Force

*979. **SHRI KARTIK ORAON:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up a social defence force with a view to closely watch the anti-social element and corruptions at all levels and thus help the Government in taking suitable decisions; and

(b) if so, the steps proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) There are various Intelligence, Investigation and Enforcement agencies under different Ministries and Departments of the Government, who are charged with the responsibility to watch closely the anti-social elements in different spheres of crime against society and take necessary action under the relevant laws against them. No proposal for setting up for this purpose any "Social Defence Force" as such, is under consideration of the Government.

(b) Does not arise.

Issue of letters of intent in Backward Areas on the basis of Techno-Economic Survey in M.P.

*980. **SHRI YAMUNA PRASAD MANDAL:** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Madhya Pradesh Government has urged the Centre not to issue any letter of intent for developed areas if the industrial unit concerned can also be set up in a backward area on the basis of a Techno-economic survey; and

(b) if so, the Government's decision thereon?